

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

**UNDER SECTION** 

S.No.

:397/398

T. E. Rhacker

Name (in Capital)

Council for Petitionees

Signature

## **ORDER**

Represented by

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner stated that there is a chance to settle the matter between the parties and sought time to make submissions in this regard. Counsel for petitioner is directed to inform the next date of hearing to the respondent for his appearance and submissions. Put up on 13.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc